

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 1st September, 2015.

No. LJ (A) 272/78/Pt.IV/173- The Governor of Meghalaya is pleased to appoint Shri A. Nath Additional Government Advocate as Government Advocate in the High Court of Meghalaya with Head Quarter at Guwahati with immediate effect and until further orders whichever is earlier.

Yours faithfully,



(L.M. Sangma),

Special Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 272/78/Pt.IV/173-A;
Copy forwarded to:-

Dated Shillong, the 1st September, 2015.

1. The Accountant General (A & E), Meghalaya, Shillong
2. The Registrar General High Court of Meghalaya Shillong.
3. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
4. The Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
5. Shri A. Nath, Government Advocate. Shri A. Nath will be getting a retaining fee as per O.M. No.LR(B)13/2002/Pt/147 dated 5.9.13.
6. The Director of Printing & Stationary, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
7. The Treasury Officer, Shillong North/South Treasury.
8. Law (B) Department, Shillong.
9. D.E.O. Law Department.
10. Guard file.

By order etc.,



Special Secretary to the Govt. of Meghalaya,
Law Department.

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